

**GOVERNMENT OF INDIA
DEPARTMENT OF SPACE**

**LOK SABHA
UNSTARRED QUESTION NO. 247**

TO BE ANSWERED ON WEDNESDAY, JULY 22, 2015

SPACE PROGRAMME

247. DR. P. VENUGOPAL:

Will the PRIME MINISTER be pleased to state:

- a) whether it is true that a new road-map is being chalked out for the country's space programme and it will address short term urgencies as well as vision for the long run;**
- b) if so, the details thereof;**
- c) whether it is also true that a firm action plan is taking shape in the next two to three months completing the tasks already assigned to ISRO;**
- d) whether it is also true that the Government is considering to come out with a comprehensive space law; and**
- e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

- (a) Yes, Madam.**
- (b) Department of Space has initiated the process of charting out a roadmap for the Country's space programme addressing the short-term and long-term needs in the areas**

of Space Transportation Systems, Satellite Communication & Navigation, Earth Observation, Space Sciences & Planetary Exploration and Space-based applications for governance and development.

- (c) Yes, Madam. Towards evolving an action plan for completing all the approved projects, the Department has initiated a series of reviews focussing on progress achieved, identify the tasks to be completed and fix the targets for realising the missions in a timely manner.**
- (d) Yes Madam.**
- (e) Indian Space Research Organisation (ISRO) has initiated a process of formulating a National Space Act for India for regulating space activities in India; facilitate enhanced levels of private sector participation and offering more commercial opportunities. Towards this, a two day national workshop was held at ISRO Headquarters, Bangalore during Jan 16-17, 2015 with the participation of experts across the country. The draft version of the National Space Act has been prepared and consulted with Space Law experts and internal experts within the Department of Space.**
